

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**Appeal No. 185 of 2018 &
IA No. 467 of 2018**

Dated : 24th August, 2018

In the matter of:

M/s Aryan MP Power Generation Pvt. Ltd.

Versus

Central Electricity Regulatory Commission & Ors.

.... Appellant(s)

.... Respondent(s)

ORDER

The Bench could not assemble today. As agreed by the parties, list the matter on **31.08.2018**.

Court Master/PS

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